

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 431/59/ND/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2019**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public
Charitable Trust & Ors.**


SECTION OF THE COMPANIES ACT: 59


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Nikhil Parikshit, Advocate for the Petitioner. Ms. Kritika Bhardwaj, Mr. Aabhas Kshetarpal and Ms. Nishtha Khurana, Advocate for R-2 Ms. Monika Phartyal, Advocate for Respondent 4			
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ORDER

Be listed along with CP 105(ND)2017 on 7th May, 2019 for final arguments.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)